NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.N.K NEXGEN CONSTRUCTION PVT LTD

K.N.K SWAMY AND COMPANY

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK Bhaskas ٧.

Vikram -P-Jain

Shwetha Vasudevan

Counsel for the Pehitioner Responde

ORDER

Counsels representing both the parties are present. Representative of the respondent company present and submitted that they are intending to settle the matter by way of negotiations. He prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

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